

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

TA No. 62/4509/2020

This the 17th day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Tariq Ahmad Sofi, age 36 years, S/o Ghulam Rasool Sofi, R/o HMT Zainakote, Srinagar.

.....Applicant

(Advocate: Mr.Sheikh Mushtaq)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Government Forest Department, Civil Secretariat, Jammu/Srinagar.
2. Chief Wildlife Warden J&K Kashmir/Jammu.
3. Conservator of Forest (Wildlife)/Regional Wildlife Warden Kashmir Region, Srinagar.
4. Wildlife Warden North/Wetland Division, Kashmir.

.....Respondents

(Advocate: Mr. Amit Gupta, Ld. AAG)



O R D E R
[O R A L]

Delivered by HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Learned counsel for the applicant submits that he may be allowed to withdraw the TA.
2. In view of the submission made by learned counsel for the applicant, he is permitted to withdraw the present T.A.
3. Accordingly, the instant T.A. stands dismissed as withdrawn/infructuous. No costs.

(MOHD. JAMSHED)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/-